

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3594
TO BE ANSWERED ON MARCH 24, 2022
CITY BUS SERVICE SCHEME

NO. 3594. SHRI SANJAY KAKA PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds sanctioned and utilized under the augmentation of city bus service scheme during the last year;**
- (b) the details of cities covered in the State of Maharashtra and works carried out under the scheme in such cities;**
- (c) the details of funds utilised for improving associated infrastructure and for Green Urban Mobility Initiatives under the scheme; and**
- (d) whether the Government is giving a priority to clean fuel and electric buses under the Scheme and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (c): In order to raise the share of public transport in urban areas, the Government has announced a scheme in the Budget 2021-22 at a cost of ₹18,000 crores to support augmentation of public bus transport services, which will facilitate deployment of innovative PPP models to enable private sector players to finance, acquire, operate and maintain the buses. The Scheme will be implemented in the country including the State of Maharashtra.

The Scheme has been formulated and due process for approval has commenced. No funds have been sanctioned and utilized for improving associated infrastructure and for Green Urban Mobility Initiatives under the Augmentation of City Bus Service Scheme during the last year.

(d): The Scheme envisages to provide support for new buses of all fuel types, except electric buses which are covered under FAME-II scheme of Ministry of Heavy Industries.
